

Date	Office Notes	Orders of the Tribunal
		CA 223/00 07/09/04 Hon. Mr. A.K. Bhatnagar, J.M. Hon. Mr. S.C. Chaube, A.M. Advocates have abstained from judicial work in protest against alleged atrocities on advocates at Lucknow. Case, is therefore, adjourned to 27/10/04. Sd/- A.M. As J.M. Manish/→ Dt. 27.10.04 Hon. Mr. A.K. Bhatnagar, J.M. Hon. Mr. S.C. Chaube, A.M. None has appeared for the applicant even in the revised call. Sri H.C. Dubey is present for the respondents. CA is dismissed in default for non-prosecution. Sd/- A.M. As J.M. Hand